

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 83 of 2020

&

I.A No. 1372 of 2020

IN THE MATTER OF:

Mr. P. Varadarajan & Ors.

...Appellants

Versus

Dr. A. Jawahar Palaniappan & Anr.

...Respondents

Present: -

For Appellant: Mr. S.N. Mukherjee, Sr. Advocate with Ms. Pooja Saigal, Mr. Kumar Anurag Singh, Mr. Shantanu Chaturvedi and Mr. Zain A Khan, Advocates.

For Respondent: Mr. Sudipto Sarkar and Mr. Arun Kathpalia, Sr. Advocates with Mr. Utkarsh Joshi, Advocates for Respondent No. 2 Mr. Mukul Rohtagi, Sr. Advocate and Ms. Devanshi Singh, Advocate for Respondent No. 1

O R D E R
(Virtual Mode)

18.01.2021 Let this matter be treated not as 'Part-Heard'.

Let the matter be placed before the Hon'ble Acting Chairperson for reconstitution of the Bench and for Listing of this Case thereafter.

[Justice Anant Bijay Singh]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)